

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,  
MUMBAI

CP (IB)- 1558/I&BC/(MB/2018

CORAM : SHRI B.S.V. PRKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **12.7.2018**

NAME OF THE PARTIES: **SHEFA ENGINEERS PVT. LTD.**

**v/s.**

**CHIRPAL POLY FILMS LTD.**

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

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ORDER

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The Petitioner side is absent. Counsel Mr T. Pereira appeared on behalf of Corporate Debtor stating that he would be filing Vakalatnama as well as written submissions. List this matter for hearing on 14.8.2018 with peremptory direction to the Petitioner to appear and argue on the next date of hearing.

Sdlr

RAVIKUMAR DURASAMY  
Member (Technical)

Sdlr

B.S.V. PRAKASH KUMAR  
Member (Judicial)